## CENTRAL ADMINISTRATIVE TRIBUNAL <u>CHANDIGARH BENCH</u>

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C.P. NO.60/8/2019 O.A. No.60/1033/2016 **Date of decision: 20.11.2019** 

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**CORAM:** HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

...

Lt. Col. P.C. Chandel (Retd.) son of Late Sh. Sada Ram, aged about 79 years, r/o House No. 1119, Sector –2, Panchkula-134151.

...PETITIONER

## **VERSUS**

- Sh. R.K. Kaushal, Chief Manager, Central Bank of India, SCO No. 293-294, Sector 35-D, Chandigarh (U.T)-160035.
- 2. Sh. Upendra Kishore, Assistant Accounts Officer, PCDA (P), Draupadi Ghat, Allahabad -211014.

...RESPONDENTS

**PRESENT**: Petitioner in person.

None for respondent no.1.

Sh. K. K. Thakur, counsel for respondent no.2.

## ORDER (Oral)

## SANJEEV KAUSHIK, MEMBER (J):-

1. Sh. K. K. Thakur, appearing on behalf of respondent no.2 seeks permission to place on record additional affidavit. Allowed. The same is taken on record. Based thereupon, he submitted that respondent has refixed pay of the petitioner and has written to Bank for issuing fresh PPO. He also submitted that in furtherance to direction of this Court,

Bank has also released arrears of pension. Therefore, he submitted that present CP has been rendered infructuous.

2. In view of the above, and considering that no adverse order prejudicial to the rights of either of the party is to be passed, present C.P. is closed. Notices issued to the respondents are discharged.

(SANJEEV KAUSHIK) MEMBER (J)

Date: 20.11.2019. Place: Chandigarh.

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